

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

18

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/09/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/107/CAA/2016  
NAME OF THE PETITIONER(S) : AMTEL R & D INDIA PVT LTD NMI INDIA PVT LTD  
NAME OF THE RESPONDENT(S) : MICROCHIP TECHNOLOGY INDIA PVT LTD  
UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1)	K. RAMASAMY G.V. MOHAN KUMAR	Counsel for Petitioner	G.V. Mohan Kumar
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**ORDER**

Counsel for the Petitioner present and submitted that the report of Official Liquidator has not been filed. Representative of the O.L. is present and prayed for more time to submit the report. At request, time is enlarged. Put up on **05.09.2017 at 10.30 A.M.**

sd/-  
(S. VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)

sd/-  
(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)